

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1728/2019

RAM NARESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 44073/2020 - EXEMPTION FROM FILING O.T.
(IA No. 44071/2020 - GRANT OF BAIL)

Date : 19-08-2021 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE A.S. BOPANNAFor Appellant(s) Mr. Rahul Kaushik, Adv.
Mr. Jenis V. Francis, Adv.
Mr. Anupam Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RPerused the letter circulated by learned counsel for
Respondent No. 1 seeking adjournment.The State shall make alternative arrangements for its
representation in case Ms. Ruchira Goel, learned counsel, is not
able to attend to the present case.IA 44071/2020List this application for grant of bail along with the main
appeal in the week commencing 13.09.2021.(JAYANT KUMAR ARORA)
COURT MASTER(RENU BALA GAMBHIR)
COURT MASTER